Print

Defective Case Register from 2026-11-03 to 2026-11-03

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/52281/2026	ABHIRAM SWAIN	2026-11-03	1. Date chart not correctly page marked. 2. Page no.39 not legible. 3.Mobile nos.of N.C.Moharana,A.Swain,D.C.Behera,Adv. not furnished. 4. Receipt Showing Serv.copy To cg not Filed.
2	D-WP(C)/52090/2026	KUNAL KUMAR SWAIN	2026-11-03	1. Annexure-2 not attested
3	D-CRLMC/33400/2026	BISWAJIT NAYAK	2026-11-03	1. Certified copy of annex-1 not filed.
4	D-WP(C)/51988/2026	PRATIK DASH	2026-11-03	1. Annexure-6 not legible 2. At Annexure-11, representation date wrongly furnished
5	D-WP(C)/51993/2026	SATYABRATA MOHANTY, A.G.A	2026-11-03	1. In 2nd I.A,prayer information wrongly furnished
6	D-WP(C)/51991/2026	SUKANTA KUMAR NAYAK (2)	2026-11-03	1. Page no 29 and 30 not filled in the W.P
7	D-WP(C)/52125/2026	SANKARSAN SAHOO	2026-11-03	Anx-1 and 2 in index not properly page marked.
8	D-WP(C)/52093/2026	MANAS RANJAN BAUG	2026-11-03	1. Certified copy of Annexure- 4 and 5 not filled 2. Page no 78 and 79 not legible
9	D-WP(C)/52263/2026	ABHIRAM SWAIN	2026-11-03	1.Date chart not correctly page marked. 2.Mobile nos.of Mr.N.C.Moharana,A.Swain,D.C.Behera,ADV. not furnished.. 3. Receipt Showing Serv.copy To cg not Filed.
10	D-WP(C)/51994/2026	SABITA RANJAN PATTNAIK, A.G.A	2026-11-03	10.II.Subject Code incorrectly Mentioned
11	D-WP(C)/52096/2026	KUNAL KUMAR SWAIN	2026-11-03	1. Annexure-2 not attested
12	D-WP(C)/51997/2026	SUBRAT KUMAR DAS	2026-11-03	10.I.Subject Code Not Furnished .
13	D-WP(C)/52123/2026	PRANAYA KISHORE HARICHANDAN	2026-11-03	Page nos.217 and 218 not legible. 6.III.Receipt Showing Serv.copy To ct not Filed.
14	D-WP(C)/52121/2026	PRANAYA KISHORE HARICHANDAN	2026-11-03	Page nos.217 and 218 not legible. 6.III.Receipt Showing Serv.copy To ct not Filed.
15	D-WP(C)/52547/2026	HIMANSHU BHUSAN DASH	2026-11-03	Page 71 not properly scanned.
16	D-WP(C)/52258/2026	LAKSHMAN MISHRA	2026-11-03	1. H.C B.A M.W S Rs 50/- and L.A A W S Rs 10/- to be paid in V.nama
17	D-WP(C)/52127/2026	GAGAN BIHARI SINGH	2026-11-03	Letter date in book mark and petition copy under Anx-1 does not tally.
18	D-WP(C)/52086/2026	DURGA PRASAD PATTANAIK	2026-11-03	1. In the matter wrongly furnished in cause title of the W.P 10.I.Subject Code Not Furnished .
19	D-WP(C)/52126/2026	PRAFULLA KUMAR MOHAPATRA	2026-11-03	6.V.Receipt Showing Serv.copy To cg not Filed.
20	D-CRLMC/33683/2026	SURAIYA BANO	2026-11-03	1-COURT FEE IS DEFICIENT.

				25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for Further SR after redacting the Name of victim / Informant from the Annexures. 2. Name of the victim/ Informant need not be disclosed in connection with Annex-1 2 4 and kept in closed cover. 3. Court Fee Rs.6/- to be paid. 4. Certified copy of Annex-1 not filed. 5. Page no.13 annex-2. page no.46 Annex-3 and page no.53 Annex-4 not exhibited. 6. Page no.20 not filed. 7. Nomenclature not correctly furnished in V.nama.
21	D-BLAPL/33591/2026	BARSHARANI SAHOO	2026-11-03	1. Index is not correctly furnished. 2. Reference certificate is not correctly furnished. 3. The name and address of the victim/Informant and her relations name may be redacted from the petition and F.I.R.copy. 4. The unredacted copy of F.I.R may be kept in sealed cover.
22	D-CONTC/51830/2026	ADV.	2026-11-03	Code Not correct. 2. Occupation of the deponent not furnished in Affidavit.
23	D-WP(C)/52015/2026	GANESH PRASAD SAMAL	2026-11-03	Hologram of Rs.50/- not affixed in V.nama.
24	D-BLAPL/33356/2026	PABITRA KUMAR PAIK	2026-11-03	1. Subject code is not correctly furnished. 2. Reference certificate is not correctly furnished. 3. P.S.case is not correctly furnished in in prayer portion. 4. V.nama is not properly stamped although e court fee amount of Rs. 130 filed vide Receipt.
25	D-WP(C)/51879/2026	RAKESH BEHERA	2026-11-03	10.II.Subject Code incorrectly Mentioned
26	D-WP(C)/51882/2026	RAKESH BEHERA	2026-11-03	i) Encroachment case no. mentioned 2nd para of C.T. not correct. 10.II.Subject Code incorrectly Mentioned
27	D-WP(C)/52016/2026	GANESH PRASAD SAMAL	2026-11-03	Hologram of Rs.50/- not affixed in V.nama.
28	D-WP(C)/51979/2026	BIJAYA KUMAR BEHERA	2026-11-03	1. In Declaration under affidavit, no. of paragraphs not furnished.
29	D-RVWPET/52485/2026	AMIT PRASAD BOSE	2026-11-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-WP(C)/52012/2026		2026-11-03	1-COURT FEE IS DEFICIENT. 1.Court fees of Rs.6/- not paid(2 petitioners). 2.Paragraphs not properly mentioned in petition as well as declaration. 3.Grounds before prayer not furnished in the petition. 4.Page No.28-29,63-66,75-77 and 77(A) not legible.

31	D-RPFAM/52366/2026	ASHOK KUMAR BEHERA	2026-11-03	NOMENCLATURE NOT CORRECT, it may be register as CRLMP
32	D-RPFAM/51851/2026	GOPAL PRASAD JENA	2026-11-03	page 19 to 26 not available, proper nomenclature not furnished in body of petition, further SR
33	D-WP(C)/51870/2026	AKSHAYA KUMAR PANDEY	2026-11-03	i) Date mentioned in index, Book mark and para-11 of the petition not tally with annexure-6.
34	D-WP(C)/52035/2026	BHABANI SHANKAR RAYAGURU	2026-11-03	Page No.87 not legible.
35	D-CMP/50306/2026	DURGA PRASAD JENA	2026-11-03	Question of Maintainability.
36	D-WP(C)/51871/2026	JITU SAHOO	2026-11-03	i) Copy not served to CGST.ii) Para-1 repeated in petition .ii) Paragraph no. not correct in Affidavit.
37	D-CONTC/52248/2026	SMITA RANJAN PATNAIK	2026-11-03	1.There is one petitioner in this case,but in declaration Petitioner sworn affidavit on behalf of others.2.Vernacular certificate not furnished.
38	D-ABLAPL/33685/2026	DHARMENDRA SETHY	2026-11-03	mobile No. of the victim/informant be redacted from annx-1
39	D-ABLAPL/33689/2026	MANORANJAN DAS	2026-11-03	Index page mark be corrected.
40	D-WPCRL/33336/2026	SAYANTAN PANDA (IN PERSON)	2026-11-03	Name of Victim /Informant and theirs details to be redacted from petition Annexure
41	D-CMP/51402/2026	AJIT CHANDRA MOHAPATRA	2026-11-03	double address of peti-10 address of peti-5 11 to 14 be furnished
42	D-WPCRL/33128/2026	PRASANNA KUMAR NAYAK (1)	2026-11-03	Name of Victim /Informant and their detail to be redacted from petition and FIR there after put up SR.
43	D-CMP/51712/2026	BHASKAR CHANDRA PANDA	2026-11-03	ADDRESS OF OP-5 TO 11 not furnished
44	D-WA/33880/2026	ANAND KUMAR SHRIVASTAVA	2026-11-03	1. Appellant in appeal memo not party in wp (c). and op no. 2 to 5 in wp (c) are not made party in appeal memo. i) Status of the parties not furnished. ii)Appellant in appeal memo not party in wp (c). and op no. 2 to 5 in wp (c) are not made party in appeal memo. iii) Put up for SR after removal of defects.
45	D-CRLMA/33412/2026	AMBIKA PRASAD MISHRA	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-CRLMA/33499/2026	SANJAY KUMAR MOHANTY 2	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for SR after filing of c. copy of impugned order.
47	D-BLAPL/28027/2026	RAMANANDA THANARATI	2026-11-03	Name and Details of victim/Informant and her relatives,mobile no. mentioned in page no.9 10 11 12 25 26 44 52 53 54 55 56 57 and 58

				need not be disclosed and kept in closed cover.
48	D-ABLAPL/33592/2026	SUDHANSU SEKHAR DASH	2026-11-03	1. The serial No. at which the name of the petitioner appeared in the earlier bail application shall be indicated.
49	D-ABLAPL/33570/2026	PRAYASH KUMAR PANDA	2026-11-03	1. Reference certificate is not correctly furnished
50	D-CRLMC/33627/2026	BINI MISHRA	2026-11-03	1. Put up for Further SR after Redacting the name of Victim / Informant from the Annexure-1. 2. Name of the victim / Informant need not be disclosed in connection with Annex-1 3 to 10 and kept in closed cover. 3. Certified copy of Annex-1 not filed. 4. After page No.62 one page not paginated.
51	D-ABLAPL/33596/2026	ABIT SAHU	2026-11-03	1. Subject code is not furnished. 2. The word similar may be removed from Reference certificate
52	D-CRLMC/33737/2026	PANCHANAN PANIGRAHI	2026-11-03	14-NOT PROPERLY INDEXED. 1. GR case number not correctly furnished in Synopsis. 2. Petitioner Nos. 2 to 6 not executed in V.nama.
53	D-CONTC/52323/2026	ADV.	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-BLAPL/33799/2026	PRADEEP KUMAR PRADHAN	2026-11-03	Trial court mentioned in page no.2 not tally with rejection order.
55	D-ABLAPL/33585/2026	SUBAS KUMAR PATTANAYAK	2026-11-03	1. Page Nos. 11 and 12 are not legible properly.
56	D-ITA/52113/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
57	D-ABLAPL/33603/2026	MANOJ KUMAR PANDA	2026-11-03	1. The words similar types of may be removed from Reference certificate. 2. Annexure 2 is not paginated properly.
58	D-WP(C)/52165/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-03	1.annx.1 not neat.
59	D-CONTC/52209/2026	ADV.	2026-11-03	1.Contemnor not properly described.
60	D-BLAPL/33589/2026	RONALISHA PRADHAN	2026-11-03	1. Reference certificate is not correctly furnished. 3. Annexure 3 is not attested.
61	D-ITA/52202/2026	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	2026-11-03	NOT Proper FORMAT , further SR
62	D-WP(C)/52100/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-03	anex-5 not neat and proper page mark
63	D-WP(C)/52166/2026	SAMIR KUMAR MISHRA	2026-11-03	1.annx.1 not neat.
64	D-CONTC/52104/2026	ADV.	2026-11-03	1.Direction issued to Director Higher Edn.in WP(C).hence contemnor no.1 should not be made party.
65	D-ITA/52200/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED NOT Proper FORMAT , further SR
66	D-FAO/52092/2026	ADAM ALI KHAN	2026-11-03	1. Period of Delay 7 days
67	D-WP(C)/52167/2026	SAMIR KUMAR MISHRA	2026-11-03	1.Annx.1 not legible.
68	D-WP(C)/51771/2026	SAIBRATA RATH	2026-11-03	1.In index Anx-15 not page marked. 2. Date chart not correctly page marked.
69	D-BLAPL/33673/2026	KULDEEP MOHANTY	2026-11-03	Page16 17 18 are not legible
70	D-ITA/51964/2026	DIGANTA DAS	2026-11-03	being aggrieved not proper
71	D-CRLA/33450/2026	BIJAYA KUMAR RAGADA	2026-11-03	Put up SR after redacting name of Informant/Victim/details to be redacted from petition and annexures
72	D-WP(C)/52050/2026	SUBHRANSU BHUSAN MOHANTY	2026-11-03	page no-38 not neat
73	D-ITA/52110/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
74	D-CRLMP/33547/2026	JITENDRA KUMAR MISHRA (2)	2026-11-03	Paragraph No. Not correctly furnished.
75	D-WP(C)/52155/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-03	1.Annx.1 not neat
76	D-ITA/52112/2026	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	2026-11-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. being aggrieved not furnished
77	D-BLAPL/33660/2026	SULOCHANA PATRO	2026-11-03	Annx-5 not attested.
78	D-WP(C)/52156/2026	SAMIR KUMAR MISHRA	2026-11-03	1.annx.1 not neat
79	D-BLAPL/33580/2026	ACHYUTANANDA PATTANAIK	2026-11-03	1. The words similar type of may be removed from Reference certificate and No. of Criminal antecedent is to be furnished.
80	D-WP(C)/52440/2026	SUSHANTA KUMAR PRADHAN	2026-11-03	10.I.Subject Code Not Furnished .
81	D-BLAPL/33657/2026	KULDEEP MOHANTY	2026-11-03	Page16 17 18 are not legible
82	D-WP(C)/52129/2026	JAGANNATH BHUYAN	2026-11-03	Hologram of Rs.50/- not affixed in V.NAMA.
83	D-WP(C)/52443/2026	SUSHANTA KUMAR PRADHAN	2026-11-03	i) Name of the Dist. of O.P. nos. 5 and 6 not correctly furnished in C.T. 10.I.Subject Code Not Furnished .
84	D-BLAPL/33634/2026	JUGALA KISHORE PANDA	2026-11-03	1. Code no. not mention.
85	D-ABLAPL/33156/2026	SATYA RANJAN MULIA	2026-11-03	1. Husband Name of the Informant/Victim need to be redacted clearly from Page 8 2. Name of the village of the Victim need to be redacted from Page 9

86	D-ABLAPL/32699/2026	PRADIPTA KUMAR SAHOO	2026-11-03	1. Reference certificate is not correctly furnished. 2. O.P. No.2 address may be furnished in the Cause Title.
87	D-WP(C)/52335/2026	BIREN SANKAR TRIPATHY	2026-11-03	6.V.Receipt Showing Serv.copy To cg not Filed.
88	D-CMP/51590/2026	ACHYUTANANDA PATTANAIK	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-BLAPL/32096/2026	SWARAJ PATEL	2026-11-03	Connected case details furnished in page no.2 not correct. Lower Court mentioned in Cause Title not tally with Rejection Order.Annexure-1 not properly arranged.
90	D-CRLMC/33557/2026	DEEPAK RANJAN SUNDARAY	2026-11-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant from the Annexures. 2. Name of the victim /Informant need not be disclosed in connection with Annex-1,2 and kept in closed cover. 3. TR case number not correctly furnished in para no.12 and Prayer of the petition.
91	D-BLAPL/33587/2026	AMLAN SHAKTI PAUL	2026-11-03	1. The word similar may be removed from Reference certificate.
92	D-BLAPL/33759/2026	BISWARANJAN DALAI	2026-11-03	i) In Cause Title ,CT case no. not correctly furnished.
93	D-WPCRL/33598/2026	MANOJ KUMAR PANDA	2026-11-03	Name of Informant/Victim and detail to be redacted from petition and annex-1.
94	D-WP(C)/52098/2026	TRILOCHAN DASH	2026-11-03	10.II.Subject Code incorrectly Mentioned
95	D-WPCRL/33350/2026	SAYANTAN PANDA (IN PERSON)	2026-11-03	Put up SR after redacting the name of informant / Victim and their details from Petition and annexure-1
96	D-BLAPL/33494/2026	HARAPRASAD PANDA	2026-11-03	i)Blank place in Para -1 be furnished.
97	D-EXP/52286/2026	CHANDAN KUMAR SAHOO	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. C. copy of order under Anx-2 not filed. i) Address of the Honble court wrongly furnished. ii) Reference certificate not furnished. iii) Anx 1 and 2 not chronologically furnished in petition. Put up for SR after removal of defects
98	D-WPCRL/33351/2026	SAYANTAN PANDA	2026-11-03	Put up SR after redacting name of informant/Victim their details to be redacted from petition ans Annex-1
99	D-BLAPL/33612/2026	BIDYALOK MOHAPATRA	2026-11-03	i)Reference Certificate not properly furnished ii)No.of Paragraphs in Declaration not properly mentioned.
100	D-WP(C)/51938/2026	KRUPASINDHU SAHOO	2026-11-03	1.annx.3 not legible.2.Hologram of Rs.50/- not paid on V.nama.

101	D-CMP/52642/2026	SAIBRATA RATH	2026-11-03	1.O.P No-1 and 15(D) being Dead made as Parties.2.O.Ps No-15(A) and 15(D-1) to 15(D-4) not made Parties in this Petition.3.O.Ps No-8(d) and 8(e) not made Parties in the Trial Court.
102	D-WP(C)/52177/2026	RANENDRA PRATAP ROUT	2026-11-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annx.7 not neat.2.Annx.7 to 12 not marked.
103	D-WP(C)/52180/2026	ABHIRAM SWAIN	2026-11-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-WP(C)/52174/2026	ASIT KUMAR DASH	2026-11-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.code not indicated in index.2.Opp.3 be properly described.
105	D-BLAPL/33474/2026	PITABAS KHUNTIA	2026-11-03	i)Reference Certificate not properly furnished.
106	D-BLAPL/33488/2026	ASHOK KUMAR ROUT	2026-11-03	i)Reference Certificate not properly furnished.
107	D-CONTC/52284/2026	DR. BESURA DAS	2026-11-03	i) No further contempt lies in view of order No.1 dt. 24.09.26 passed in CONTC No.5898 of 2026.
108	D-RSA/49874/2026	BHASKAR CHANDRA PANDA	2026-11-03	1. Court Fee Rs.1060.50 Payable,Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 02/- Paid.D.A.Fee of Rs.2.50 to be Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. 3. Not properly Page marked in the Index.2.Put up for further S.R after payment of C.Fee and rectification for computing the period of limitation.
109	D-RSA/49813/2026	SUSANTA KUMAR TRIPATHY	2026-11-03	1.Court Fee Rs.112/- Payable,Paid Rs.100/- only.D.C.Fee of Rs.12/- to be Paid. 2. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
110	D-CONTC/52333/2026	SANDHYARANI PANI	2026-11-03	i) Date of order in CONTC No.5492 of 2025 not correctly furnished at page No.1
111	D-CRLMC/33416/2026	PRAGYAN PARAMITA MOHANTY	2026-11-03	1. JMFC court name not properly mentioned.
112	D-BLAPL/33620/2026	ABHISHEK SAHOO	2026-11-03	1. Reference certificate not properly furnished. (Honble Apex Court not mention)
113	D-CONTC/52343/2026	ADV	2026-11-03	i) Date of order not correctly furnished as per Index in Annexure No.1.ii) Paragraph not correctly furnished in the Declaratioon.
114	D-BLAPL/33470/2026	PABITRA KUMAR NAYAK	2026-11-03	i)Criminal antecedent of the Petitioner to be furnished in Reference Certificate. Name, address and details of the victim/informant to be reacted. Unredacted copies be kept in a sealed cover and tagged.
115	D-CONTC/52103/2026	PURNA CHANDRA MISHRA	2026-11-03	Code Wrongly indicated
116	D-ABLAPL/33667/2026	BISWARANJAN DALAI	2026-11-03	1. Name of the Victim/Informant be redacted. 2. Unredacted copy be filed in seal cover.

117	D-BLAPL/33678/2026	BHABANI SHANKAR DASPARIDA	2026-11-03	Name,address,mobile No. of the victim/informant be redacted from annx-1
118	D-CRLA/33647/2026	ACHYUTA NANDA ROUTRAY	2026-11-03	1. Period of Delay 904 days , Limitation petition not filed. 2. Name of Informant/Victim and their details to be redacted from petition and Annexure and be kept sealed cover.
119	D-BLAPL/33606/2026	MANAS KUMAR CHAND	2026-11-03	1. Rejection order dated 28.09.26 not mark as Annexure and also not paginated.
120	D-WP(C)/52163/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-03	1.annx.1 not neat
121	D-WP(C)/51889/2026	GOPAL PRASAD JENA	2026-11-03	10.I.Subject Code Not Furnished .
122	D-ABLAPL/33569/2026	BISWANATH BEHERA	2026-11-03	1. Synopsis and Date chart separately paginated.
123	D-ABLAPL/33671/2026	BINAYA BHUSAN ROUTRAY	2026-11-03	1. Reference certificate not properly furnished.
124	D-WP(C)/51963/2026	ANAND PRAKASH DAS	2026-11-03	1.Reference certificate not properly filled.
125	D-WP(C)/52246/2026	ASHIS KUMAR MISHRA	2026-11-03	Sector no. mentioned in C.T. not tally with para-2 of the petition and sl. no. 1 of the affidavit.
126	D-BLAPL/33674/2026	AMULYA RATNA PANDA	2026-11-03	Index be page marked properly.
127	D-WP(C)/51896/2026	SUBASH CHANDRA SAHOO	2026-11-03	Address of Opp.party No.2 not properly mentioned.
128	D-WP(C)/52253/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Annexure-2 not mentioned in page -9.ii) Sector no. mentioned in C. T. not tally with para-2 of the petition , sl. no. 1 of the Affidavit and Para-2 of the page -1 of the I.A.
129	D-ABLAPL/33532/2026	SIDHARTHA MISHRA	2026-11-03	1. Paragraph no. wrongly numbered in the Petition and Affidavit..
130	D-WP(C)/51898/2026	NIRANJAN PANDA	2026-11-03	1.Letter and date of Annexure-1 not properly mentioned in Index as well as averment. 2.Paragraphs not properly mentioned in declaration. 3.Page No.37 39 41 and 43 not legible.
131	D-WP(C)/51885/2026	PRASANTA KUMAR NANDA	2026-11-03	10.I.Subject Code Not Furnished . Receipt Showing Serv.copy To SC(T) not Filed.
132	D-RSA/49645/2026	ARUN KUMAR DAS	2026-11-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
133	D-WP(C)/52243/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Sector no. mentioned in C.T. not tally with para-2 of the petition,sl. no. 1 of the affidavit,parai2 of the page-1 of the I. A
134	D-ABLAPL/33568/2026	SATRUGHNA DASH (A)	2026-11-03	1. In Index, Synopsis and Date chart wrongly paginated. 2. Whether 1st or 2nd.....A.bail application not mention. 3. Vernacular certificate not furnished.
135	D-WP(C)/52247/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Sector no mentioned in C.T. not tally with para-2 of the petition, sl no. 1 of the Affidavit and Para -2 of page -1 of the I.A.
136	D-ABLAPL/33554/2026	BISHWARANJAN SAHU	2026-11-03	1 Whether 1st or 2nd A.bail application not mention. 2. No. criminal proceeding pending not mention in reference certificate.

137	D-WP(C)/51894/2026	SABYASACHI PANDA	2026-11-03	1. Paragraphs not properly mentioned in declaration. 6.III.Receipt Showing Serv.copy To ct not Filed.
138	D-ABLAPL/33522/2026	SUSANTA KUMAR BARAL	2026-11-03	1. The surname of the Petitioner mismatch with his signature in Affidavit. 2. High Court Bar Association Logo not furnish in V.nama
139	D-WP(C)/51901/2026	NIRANJAN PANDA	2026-11-03	1.Letter and date of Annexure-1 not properly mentioned in Index as well as averment. 2.Page No.37 39 41 and 43 not legible. 3.After page No.44, One page not paginated.
140	D-WP(C)/52245/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Sector no. mentioned in C.T. not tally with para-2 of the petition,sl. no. 1 of the affidavit, para-2 of the page 1 of the I.A.
141	D-CONTC/52331/2026	ADV	2026-11-03	i) Index not properly page marked.ii) Date of order mention in the Annexure No.1 does not tally in the Index.
142	D-ABLAPL/33608/2026	MANAS KUMAR CHAND	2026-11-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
143	D-RSA/49780/2026	SAMIR KUMAR MISHRA, (SR.ADV.)	2026-11-03	Cause Title Not in order.R-7 of the L.A.C not made Party
144	D-CRLMC/33541/2026	BIBHUTI BHUSAN PATTNAYAK	2026-11-03	1. Certified copy of Annex-4 not filed.
145	D-CONTC/52195/2026	ADV	2026-11-03	i) Paragraphs Nos. not furnished in the Declaration
146	D-ABLAPL/33613/2026	PRAVASH CHANDRA JENA	2026-11-03	Name,address,mobile No. of the victim/informant be redacted from petition and annx-1
147	D-WP(C)/52242/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Sector no. mentioned in C.T. not tally with para-2 of the petition, sl. no. 1 of the Affidavit, and para-2 of page -1 of the I.A
148	D-WP(C)/52241/2026	ASHIS KUMAR MISHRA	2026-11-03	i) Sector no. mentioned in C.T. not tally with para-2 of the petition,sl. no. 1 of the affidavit and Para-2 of page no. -1 of the I.A.
149	D-ABLAPL/33618/2026	BHARAT JALLI	2026-11-03	Name,address,mobile No. of the victim/informant be redacted from annx-1
150	D-CRLMP/33398/2026	RAJESH KUMAR MAHAPATRA	2026-11-03	Code No. Not furnished.